NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 272/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Keystone Realtors Pvt.Ltd.

V/s.

Five K Properties Pvt. .Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

36 Presed Screenk
36 Sneha Vani Advocate
for Pehhimer

Certified copy not yet ready for due compilance seeking adjournment for wompilance AS next date in 20/11/17.

T.C.P. No. 272/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives both the sides are present.

2. Adjourned to **20.11.2017**.

Sd/-

Sd/-

Bhaskard Pantula Mohan Member (Judicial) 13.10.2017

M.K. Shrawat Member (Judicial)

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